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C.A.No. 2050-2052 OF 1996  
ITEM NO. 102 COURT NO.3 SECTION XIA

SUPREME COURT OF INDIA  
RECORD OF PROCEEDINGS

CIVIL APPEAL Nos.2050-2052/1996

BAITARNI GRAMIYA BANK Appellant(s)

Versus

PALLABKUMAR & ORS. Respondent(s)

(with office report)

Date:19/8/2003. This petition was called on for hearing today.

CORAM:

HON'BLE MR. JUSTICE M.B. SHAH  
HON'BLE DR. JUSTICE AR. LAKSHMANAN

For the Appellant(s)  
Mr.Kunwar Ajit Mohan Singh,Adv.for  
Mr.K.V. Venkataraman,Adv.

For the Respondent (s)  
Mr.Vinoo Bhagat,Adv.(N/P)

Mr.Abhijit Sengupta,Adv.(N/P)

UPON hearing counsel, the Court made the following

O R D E R

It has been stated that the advocate on record for the appellant is suffering from conjectivitus. Hence, the matter is adjourned for one week.

(Vijay Kumar Sharma)(Janki Bhatia)  
AR cum PS to Hon.Judge Court Master